

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/7642/2020**

This the 20<sup>th</sup> day of August, 2021

**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Gh Hassan Lone & Another.

.....Applicants  
(Advocate:- Mr. Bhat Fayaz Ahmad)

Versus

1. State of Jammu & Kashmir & Ors

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R  
[O R A L]**

Learned counsel for the applicants submits that the T.A. has become infructuous and it may be dismissed as such.

2. Accordingly, the T.A. is dismissed as having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

*Anand/Arun*